

Annexure-4

Name of the corporate debtor: Shrinivas Electricals GTD Private Limited; Date of commencement of CIRP: 25/01/2022 (Order received on 01/02/2022); List of creditors as on: 25/05/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------------|---------------------------|----------------|--------------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
| | | Date of receipt | Amount claimed | Total amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | | % of Voting share in CoC |
| 1 | Nirmiti Infracon P Ltd | 22-02-22 | 67,500,000 | 42,542,278 | Unsecured | NO | NO | 10.26% | NA | NA | 24,957,722 | - | |
| 2 | Nirmiti Construction | 22-02-22 | 118,500,000 | 117,257,856 | Unsecured | NO | NO | 28.27% | NA | NA | 1,242,144 | - | |
| | Total | | 186,000,000 | 159,800,134 | | | | 38.53% | | | 26,199,866 | - | |